

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 26 /Confdl./2026
II-2-1/2026

Bilaspur, dated the 14th January, 2026

The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, are transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office(s) and;

The following Members of Higher Judicial Service are appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office(s) :-

TABLE

Sl. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
(1)	Smt. Rashmi Netam, VII District & Additional Sessions Judge	Durg	Dhamtari	Dhamtari	II District and Additional Sessions Judge
(2)	Smt. Shruti Dubey, II District & Additional Sessions Judge	Manendra- garh	Bilaspur	Bilaspur	VII District & Additional Sessions Judge

BY ORDER OF HON'BLE THE HIGH COURT

(RAJNISH SHRIVASTAVA)
REGISTRAR GENERAL

Endt. No. 27 /Confdl./2026
II-2-1/2026

Bilaspur, dated the 14th January, 2026

Copy forwarded to: -

- (1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.

Contd...2/-

- (6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
- (19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (20)
 - 1. Smt. Rashmi Netam, VII District & Additional Sessions Judge, Durg
 - 2. Smt. Shruti Dubey, II District & Additional Sessions Judge, Manendragarh

*for information and compliance. She is directed to take over charge at her new place of posting **on or before 16.01.2026** and send her handing and taking over charge reports.*
- (21) Principal District & Sessions Judge, Durg/ Koria (Baikunthpur) for information. He is requested to impress upon the transferred Officer that if she is in occupation of Government accommodation, she should vacate the same **by 29.01.2026** under the intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer(s) to this Registry.
- (22) Principal District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur - Ramanujganj/ Bastar (Jagdalpur)/ Bemetara/ Bilaspur/ Dakshin Bastar (Dantewada)/ Dhamtari/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Sarguja (Ambikapur)/ Uttar Bastar (Kanker) for information.
- (23) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- (24) Additional Registrar (Judicial/ Admn./ Classification/ Copying/ Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
- (25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (26) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (27) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (28) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.

- (29) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (30) Deputy Registrar (S.C.M.S. Cell & S.W./ D.E./ Protocol/ O/o R.G./ Dispatch/ Establishment/ Lawazima/ High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
- (31) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/ Vigilance/ Works Sections/ Copying/ Civil/ Writ/ Criminal/ Supreme Court Section/ S.W. Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (32) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (33) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (34) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.



(RAJNISH SHRIVASTAVA)
REGISTRAR GENERAL